

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/383(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	SRI SANDIP DAS VS K.D. DIGITAL SIGNATURE SOLUTION PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

For the Respondent 1.

Ms. Aratrika Roy, Advocate

ORDER

1. Learned counsel for the R1 present.
2. None for the applicant. On the last date also there was no representation on behalf of the applicant.
3. It appears that applicant is not interested to prosecute this petition and therefore, this petition is **dismissed for non-prosecution**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**